

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A.B.A. No. 2873 of 2020

Binit Kumar.

... ..Petitioner

-Versus-

The State of Jharkhand.

... ..Opp. Party

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK

(Through: Video Conferencing)

For the Petitioner : Mr. Sidhartha Roy, Advocate.

For the State : Mr. Shiv Kumar Sharma, A.P.P.

02/09.09.2020

In view of outbreak of COVID-19 pandemic, case has been taken up through Video Conferencing. Concerned lawyers have no objection with regard to the proceeding, which has been held through Video Conferencing today at 10:30 A.M. onwards. They have no complaint in respect to the audio and video clarity and quality.

As prayed, put up this case after one week.

(Dr. S.N. Pathak, J.)

P.K.S.